



11

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI K. ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL**  
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.10.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.191/2017 & IA NO. 164,169,185,186 &310/2018 in in CP (IB) NO. 12/10/HDB/2017
NAME OF THE COMPANY	V.N.R Infrastructure Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 OF IBC

**Counsel for Petitioner(s):**


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
TSN RAJA JVL BHARATI	Liquidator Adv	tsnraja@gmail.com 9958201847	
BHASKAR POLURI	Advocate for Plys	attorney@poluri.net	

**A. VENKATESH -  
Counsel for Respondent(s):**

ADV FOR PETR  
IN IA 310/18

9849715397



Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. VENKATESH SAMITHI N., VANILONADA, C.T. KRISHNA	ADV FOR R2, IN IA/164/18	9849715397	

**ORDER**

Heard submissions of both the parties in IA 164/2018 and IA 185/2018. Orders reserved. Post other IA's on 09.11.2018.

  
MEMBER JUDICIAL

AS